

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

SPECIAL LEAVE PETITION (CIVIL) NO(S).33720 OF 2011

SINGARENI COLLIERIES CO.LTD.
THROUGH ITS GENERAL MANAGER ..PETITIONER(S)

VERSUS

J.V. KISHORE KUMAR & ORS. ..RESPONDENT(S)

WITH

SPECIAL LEAVE PETITION (CIVIL) NO(S). 34980 OF 2011

CIVIL APPEAL NO(S).4114 OF 2012

CIVIL APPEAL NO(S).4115 OF 2012

CIVIL APPEAL NO(S).6374 OF 2012

CIVIL APPEAL NO(S).6375 OF 2012

CIVIL APPEAL NO(S).8083 OF 2013

CIVIL APPEAL NO(S).2857-2860 OF 2012

CIVIL APPEAL NO(S).4118-4121 OF 2012

CIVIL APPEAL NO(S).4122 OF 2012

CIVIL APPEAL NO(S).4112-4113 OF 2012

CIVIL APPEAL NO(S).4116-4117 OF 2012

CIVIL APPEAL NO(S).3629 OF 2012

CIVIL APPEAL NO(S).11296-11297 OF 2013

O R D E R

Signature Not Verified

Digitally signed by
NEETU KHAJURIA
Date: 2015.01.31
12:45:59 IST
Reason:

1. Delay, if any, in filing the Special Leave
Petition(s), is condoned.

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2. Delay, in filing the application(s) for
substitution, if any, is/are condoned.

3. Application(s) for substitution, if any,
is/are allowed.

4. On hearing learned counsel for the parties to
the lis and after going through the materials
available on record, we see no infirmity in the order
dated 15.07.2011 passed by the High Court of Andhra

(With Office Report)

C.A. No. 4112-4113/2012

(With Office Report)

C.A. No. 4116-4117/2012

(With Office Report)

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C.A. No. 3629/2012

(With Office Report)

C.A. No. 11296-11297/2013

(With Office Report)

Date : 28/01/2015 These matters were called
on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE ARUN MISHRA

For Petitioner(s)/ Mr. A. Mariarputham, Sr. Adv.
Appellant(s) Mr. Aurag Mathur, Adv.
 Mr. Yusuf, Adv.
 Mr. P. Parmeswaran, Adv.

 Mr. Rakesh Dwivedi, Sr. Adv.
 Mr. Sridhar Potaraju, Adv.
 Mr. Gaichang Pou Gangmai, Adv.
 Mr. Sansriti Pathak, Adv.
 Mr. Mukunda Rao Angara, Adv.
 Mr. Arjun Singh, Adv.
 Mr. Utkarsh Kulvi, Adv.

 Mrs. Sudha Gupta, Adv.

For Respondent(s) Mr. Rakesh Dwivedi, Sr. Adv.
 Mr. Sridhar Potaraju, Adv.
 Mr. Gaichang Pou Gangmai, Adv.
 Mr. Sansriti Pathak, Adv.
 Mr. Mukunda Rao Angara, Adv.
 Mr. Arjun Singh, Adv.
 Mr. Utkarsh Kulvi, Adv.

 Mr. A. Mariarputham, Sr. Adv.
 Mr. Aurag Mathur, Adv.
 Mr. Yusuf, Adv.
 Mr. P. Parmeswaran, Adv.

 Mrs. Sudha Gupta, Adv.

 M/s. Venkat Palwai Associates.

UPON hearing the counsel the Court made the following

O R D E R

Special leave petitions and civil appeals

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stand dismissed in terms of the signed order.

 Pending application(s), if any, stand
disposed of.

(Neetu Khajuria)
Sr.P.A.

(Vinod Kulvi)
Assistant Registrar

(Signed order is placed on the file.)